India has reiterated the need for starting a meaningful and structured dialogue with the Tamil parties and other stakeholders building upon the 13th Amendment for a lasting political settlement. The President of Sri Lanka, during his visit to India in June indicated his determination to evolve a political settlement acceptable to all communities.

## Chinese activities in PoK

1749. SHRI PARIMAL NATHWANI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether China has increased its activities in the Pakistan occupied Kashmir (PoK) recently;
  - (b) if so, the details thereof;
  - (c) whether these developments have security ramifications for India; and
  - (d) in what manner Government proposes to tackle this issue?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) to (d) Government is aware that China is executing infrastructure projects in Pakistan Occupied Kashmir. Government has raised this issue with the Chinese side and has clearly conveyed India's consistent position that Pakistan has been in illegal occupation of parts of the Indian State of Jammu and Kashmir since 1947. China regards Kashmir as a bilateral matter to be settled between India and Pakistan. Government has conveyed its concerns to China about their activities in Pakistan Occupied Kashmir, and asked them to cease such activities. Government keeps a constant watch on all developments having a bearing on India's national interest and takes all necessary measures to safeguard it.

## PM attending ASEAN Summit

1750. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the Prime Minister had recently attended the 8th ASEAN-India Summit at Hanoi;
  - (b) if so, the details of the discussions held;
  - (c) whether any agreement was signed during the visit; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) Yes.

- (b) At the India-ASEAN Summit held on 30th October, 2010 at Hanoi, Vietnam, PM exchanged views with ASEAN leaders to further strengthen India's ties with the ASEAN. The coming into force of the India-ASEAN Trade-in-Goods Agreement w.e.f. 1st January, 2010 was welcomed by the leaders who favoured an early conclusion of negotiations on the Trade-in-Services and Investment Agreement. A new and comprehensive India-ASEAN Plan of Action 2010-2015 was adopted at the Summit. The leaders acknowledged India's readiness to offer assistance in the forthcoming ASEAN ICT master plan to improve ICT connectivity. They welcomed the Indian proposal to hold an India-ASEAN Commemorative Summit in India in 2012. India and ASEAN have agreed to form an Eminent Persons Group, whose Terms of Reference was adopted at the Summit. The Eminent Persons Group will draft a new India-ASEAN vision 2020 document for presenting at the Commemorative Summit. Prime Minister also announced several new initiatives to further strengthen the India-ASEAN links. The new initiatives included extension of Visa-on-arrival facility to nationals of Cambodia, Vietnam, Philippines and Lao PDR from January 1, 2011, setting-up a Centre for Tracking and Data Reception and imaging facility in an ASEAN country, establishing ∀ocational Training Centres, and offer of 100 IT scholarships to each of the 10 ASEAN countries over the next 5 years.
  - (c) No.
  - (d) Does not arise.

## Outcome of Obama's visit

- 1751. SHRI TARUN VIJAY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the outcome of President Obama's India visit with regard to bilateral economic relations;
- (b) whether Prime Minister discussed terrorism issue and Pakistan's involvement in it; and
- (c) the negative impact on India's security as a result of US-Pakistan military cooperation?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFARS (SHRIMATI PRENEET KAUR):
(a) During the visit of President Obama to India from 6-9 November, 2010, the two sides agreed to take all necessary steps to realise fully the enormous potential for trade and investment in both directions and to harness their scientific and technological capabilities for the benefit of the two countries and the world. The two sides agreed to facilitate greater movement of professionals, investors and business travelers. We welcome US investments in key sectors of our economy, including in the areas of infrastructure and nuclear energy.